

JANUARY, 2021

SCHEDULE-II
[See Rule 3(2)]

Form 1
List of cases e-filed during the month

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail Id | Date of Registration | Date of e-filing |
|---------|---------------------------------------|-----------|----------|-------------------------------------|----------|------------------------|--------------------|----------------------|------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) |
| 1 | District Judge, Khurda at Bhubaneswar | Khurda | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
| 2 | District Judge, Ganjam at Berhampur | Ganjam | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
| 3 | District Judge, Sambalpur | Sambalpur | NIL | NIL | NIL | NIL | NIL | NIL | NIL |

Form 2
List of cases in which e-payment of Court fees was made during the month

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of e-payment of Court Fees |
|---------|---------------------------------------|-----------|----------|-------------------------------------|----------|----------------------|---------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1 | District Judge, Khurda at Bhubaneswar | Khurda | NIL | NIL | NIL | NIL | NIL |
| 2 | District Judge, Ganjam at Berhampur | Ganjam | NIL | NIL | NIL | NIL | NIL |
| 3 | District Judge, Sambalpur | Sambalpur | NIL | NIL | NIL | NIL | NIL |

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process |
|---------|---------------------------------------|-----------|----------|-------------------------------------|----------|----------------------|---------------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1 | District Judge, Khurda at Bhubaneswar | Khurda | NIL | NIL | NIL | NIL | NIL |
| 2 | District Judge, Ganjam at Berhampur | Ganjam | NIL | NIL | NIL | NIL | NIL |
| 3 | District Judge, Sambalpur | Sambalpur | NIL | NIL | NIL | NIL | NIL |

Form 4**List of total no. of cases randomly allocated during the month**

| Sr. No. | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
|---------|---------------------------------------|-----------|------------|-----------|-----------|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1 | District Judge, Khurda at Bhubaneswar | Khurda | NIL | NIL | NIL | NIL |
| 2 | District Judge, Ganjam at Berhampur | Ganjam | NIL | NIL | NIL | NIL |
| 3 | District Judge, Sambalpur | Sambalpur | NIL | NIL | NIL | NIL |

Form 7

Summary of Commercial Cases during the month

| Sl. No. | Court | District | Total number of cases pending (on the 1 st day of the month) | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
|--------------|---------------------------------------|-----------|---|---|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | District Judge, Khurda at Bhubaneswar | Khurda | 22 | 0 | 0 | 22 |
| 2. | District Judge, Ganjam at Berhampur | Ganjam | 20 | 0 | 0 | 20 |
| 3. | District Judge, Sambalpur | Sambalpur | 0 | 0 | 0 | 0 |
| TOTAL | | | 42 | 0 | 0 | 42 |